

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-507
Appeal-312/252/ND/2023

IN THE MATTER OF:

Assistant Commissioner of Income Tax

.....Applicant

Vs.

Registrar of Companies (XAD Software Pvt. Ltd.)

.....Respondent

SECTION

U/s 252

Order delivered on 03.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Puneet Rai, SSC, Mr. Ashvini Kr, Mr. Rishabh
Nangia, Mr. Nikhil Jain, Advs.
For the Respondent :
For the RoC : Mr. Aakash Sharma, Adv.

ORDER

Ld. Counsel on behalf of the Income Tax Department is present and sought further time to serve the Respondent through publication in terms of order dated 14.02.2024. Time prayed for substituted service is granted. Ld. Counsel on behalf of the RoC is present. List the matter on **28.08.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)